

O.I.H.

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

**LOK SABHA**  
**STARRED QUESTION NO. 286**  
TO BE ANSWERED ON THE 21<sup>ST</sup> MARCH, 2023

**PARAMPARAGAT KRISHI VIKAS YOJANA**

\*286. SHRI NAYAB SINGH:  
SHRI GYANESHWAR PATIL:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government under Paramparagat Krishi Vikas Yojana (PKVY) is providing financial assistance and Participatory Guarantee System (PGS) for organic farming in order to check and ensure that the crops are organic;
- (b) if so, the details thereof;
- (c) the major components of the above said scheme/yojana; and
- (d) the details of the beneficiaries of PKVY in the States of Haryana and Madhya Pradesh particularly in the Kurukshetra and Khandwa regions?

**ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (d): A statement is laid on the Table of the House.

**STATEMENT IN RESPECT OF PARTS (a) TO (d) OF THE LOK SABHA STARRED QUESTION NO. 286 DUE FOR ANSWER ON 21.03.2023 REGARDING “PARAMPARAGAT KRISHI VIKAS YOJANA”.**

(a) to (c): Yes Sir, Government is implementing Paramparagat Krishi Vikas Yojana (PKVY) since 2015-16 for promotion of organic farming in all the states other-than North Eastern States in the country . The scheme provides financial assistance for end to end support to farmers engaged in organic farming for various components i.e. from production to processing, certification and marketing and post harvest management support including processing. Training, handholding and capacity building on organic farming are integral part of the scheme.

Under PKVY, farmers are provided financial assistance of Rs 50000/ha for 3 years out of which, Rs 31000/ ha / 3 years is provided directly to farmers through DBT for on-farm and off-farm organic inputs. In order to ensure participation of the scheme farmers under PGS certification programme for Participatory Guarantee System (PGS) certification and residual analysis of organic produce, assistance is provided @ Rs 2700/ha for 3 years. Whereas, for training and capacity building on organic farming, assistance is provided @ Rs 7500/ha for 3 years.

Under the scheme, assistance is also provided @ Rs. 15.0 lakh / 1000 ha cluster for 3 years to facilitate farmers for direct marketing of organic products. In addition, assistance is provided @ Rs. 53.0 lakh /1000 ha clusters for 3 years for branding, publicity, exhibition, trade fairs and other marketing initiatives. For value addition and infrastructure creation, assistance is provided @ Rs 20 lakh/ cluster of 1000 ha for 3 years.

PGS certification is a de-centralized farmer’s group centric quality assurance system with minimum documentation, in which, farmers/ producers get involved in decision making and essential decisions about the operation of the PGS certification itself by assessing, inspecting and verifying the production practices of each other and collectively declare produce as organic. PGS certification system also provides end to end traceability of the organic products to consumers. Under Food Safety and Standard (FSS) Act, 2006, PGS certification has been made mandatory requirement for organic food product for being sold in the domestic market. To facilitate small and marginal farmers to certify their crops as organic, Ministry of Agriculture and Farmers Welfare initiated online PGS- certification by launching PGS- India programme through development of PGS- India portal (<https://pgsindia-ncof.gov.in/>) in 2015. PGS-India has a number of basic elements which embrace a participatory approach, a shared vision,

transparency and trust. The scope of PGS certification is extended from groups certification to other system of certification like Producers and Processors/ handlers Certification, large contiguous Traditional/ Default organic area certification and Individual Producer Certification. Under PGS-India programme, online registration of farmers groups and certification of their products are done by authorized Regional Councils (RCs).

(d): PKVY is a Centrally Sponsored Scheme being implemented through States and the details of the beneficiaries are therefore not maintained by Government of India. The scheme is implemented in a cluster mode and each cluster has up to 50 beneficiary farmers. 20 clusters of 50 farmers each were approved for the state of Haryana including Kurukshetra region. 3828 clusters have been approved for the state of Madhya Pradesh including Khandwa region and 191400 farmers are benefitted under PKVY scheme in Madhya Pradesh.

However, Haryana State Government is implementing Natural Farming Scheme in the State and against a target of 2500 acres, 6000 acres have been achieved under Natural Farming during 2022-23.

Also, 8376 participants (129 progressive farmers, 434 young farmers, 361 women farmers, 6234 Sarpanch and Ex- Sarpanch, 294 Horticulture farmers, 915 officers, State and other State) have been trained against capacity building programme for Natural Farming at Natural Farming Training Institute (NFTI), Kurukshetra.

\*\*\*\*\*